

of the employers and employees that this amount is to be paid in five instalments, and if so, why instalments have been fixed.

**Shri Hathi:** The State Government are pursuing the matter. But, I would not like to say these things unless I get official information from the U.P. Government.

**Shri Dinen Bhattacharya:** May I know whether, in view of the rise in prices and in view of the delay in disposal by the Jute Wage Board, Government is contemplating advising the Wage Board and the owners of West Bengal Jute Mills to give further interim relief to the jute workers?

**Shri Hathi:** The Wage Board is charged with the function of giving relief and fixing the wage structure. They have given interim relief. In the final result we shall see what they are recommending.

**Shri Dinen Bhattacharya:** There has been a further increase. . . .

**Mr. Speaker:** Order, order. Shri Banerjee.

**Shri S. M. Banerjee:** I want to know whether Government would persuade the employers to pay this for which they have already taken a decision; and, at the same time, go ahead with the Wage Board. Will the good offices of the hon. Minister be used?

**Shri Hathi:** The U.P. Government are already pursuing the matter.

#### Wage Board for Coal Industry

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\*241. { Shri S. M. Banerjee:  
Shri A. K. Gopalan:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 151, on the 23rd March, 1962 and state:

(a) whether the Wage Board for the Coal Industry has since been constituted;

(b) if so, who are the members; and

(c) what are the precise terms of reference?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) to (c). Composition and terms of reference of the Wage Board are being finalised.

**Shri S. M. Banerjee:** I want to know whether it is a fact that the Chairman of the Wage Boards for Jute, Rubber and 3 others is again being appointed the Chairman of the Wage Board; and, if so, whether there is only one man.

**Mr. Speaker:** Let that fact be given first.

**The Minister of Planning and Labour and Employment (Shri Nanda):** I do not think they have taken a decision so far as to who will be the Chairman of this Board. But, we have to weigh this one consideration as to whether the same man should be placed in several boards and whether we are going to have more wage boards or not. The question of suitability has to be considered. I do not think there are too many people who have got that background, and, therefore, will be suited for this.

**Shri S. M. Banerjee:** I want to know whether in determining the composition of the Wage Board, the membership of the INTUC, the AITUC and other organisations will be taken into account and the claim of the AITUC will not be rejected because the INTUC figures are inflated.

**Shri Nanda:** It is always being considered on the basis of the strength of the various organisations.

**Shri Indrajit Gupta:** May I know whether it is a fact that the Government has decided, when framing the terms of reference of the Coal Wage Board, that any upward revision in wages will not be considered outside the existing price structure of coal?

**Shri Nanda:** If we are to confine ourselves to the present price structure, then the wage board need not be set up.

**Shri Indrajit Gupta:** The answer was not audible, Sir.

**Shri Nanda:** I said that if any upward revision had to be confined to the existing price structure, then, there would have been no need for a wage board. The fact is that the wage board is free to give its recommendation.

**Shri Oza:** Has the work of any wage board suffered because the same chairman has been appointed on several wage boards?

**Shri Hathi:** No; it has not suffered at all.

श्री अ० प्र० शर्मा : कोल इंडस्ट्री के वेज बोर्ड में ए० आई० टी० यू० सी० का भी नामिनशन पाने का क्या कोई क्लेम है ?

**Shri Hathi:** It is not a question of anybody's claim. As my senior colleague said, we do take into consideration the representative character of the unions.

#### Central Housing Board

\*243. **Shri Basappa:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Central Housing Board has been established; and

(b) what is the exact purpose of this Board?

**The Deputy Minister in the Ministry of Works, Housing and Supply (Shri P. S. Naskar):** (a) Not yet.

(b) Broadly, the basic objectives would be:—

(i) to raise additional funds from the private sector through shares, deposits, debentures etc., for enlarging the housing programme;

(ii) to promote housing activity and provide the machinery needed for the creation of a sound mortgage market in housing; and

(iii) to ensure that the funds made available by the Central Government to the Board, together with the additional funds raised by it (the latter) are appropriately and fully utilized for Housing.

**Shri Basappa:** May I know whether the Life Insurance Corporation will be channelling its loans through the Central Housing Board for the construction of houses and also whether the Central Board will come to the assistance of the State housing boards?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** The Housing Board has not yet been formed. We are looking into the matter and I am hoping that we should be able to take a final decision within the next few months. As regards the LIC, I think they have already given Rs. 60 crores for housing in the Third Plan period. That is over and above Rs. 140 crores that we are giving. That makes a total of Rs. 200 crores.

**Shrimati Renu Chakravartty:** May I know whether anything has been laid down as to the rent within which these houses will be built and what will be the categories of people for whom they will go?

**Shri Mehr Chand Khanna:** Actually the idea is to construct houses of low cost perhaps both in the urban and the rural areas. The details have not yet been worked out.

श्री म० ला० द्विवेदी : मैं यह जानना चाहता हूँ कि जो केन्द्रीय हाउसिंग बोर्ड बन रहा है, उस में राज्यों के प्रतिनिधित्व के सम्बन्ध में क्या केन्द्रीय सरकार ने राज्य सरकारों से कोई वार्तालाप या लिखा-पढ़ी की है। यदि हाँ, तो किन किन राज्यों से उत्तर पक्ष में आये और किन किन से विपक्ष में ?

श्री मेहर चन्द खन्ना : बाज़र राज्य सरकारों में हाउसिंग बोर्ड बन भी चुके हैं। मरकज़ में अभी तक नहीं बना है।